GOVERNMENT OF INDIA MIINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 70 TO BE ANSWERED ON 16.11.2016

CHARGES FOR USING URINALS

70. DR. KIRIT SOMAIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a charge of Re.1 has been imposed to use urinals in Mulund and other railway stations in Mumbai suburban railways;
- (b) if so, the details and reasons therefor;
- (c) whether the Government is aware that commuters have raised strong objections against this charge and has demanded its withdrawal;
- (d) if so, whether the Railways will consider to withdraw this charge; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (b): Yes, Madam. A charge of ₹1 has been imposed to use urinals in 'Pay & Use' toilets at Mulund and other suburban railway stations in Mumbai in order to provide better and hygienic services at suburban stations having high footfall. However, for toilet blocks which are maintained departmentally, there is no usage charge.

(c): Amongst 22 stations where urinals are being charged at ₹1, complaints have been received for 3 stations namely Mumbai CST, Mulund and Shahad station.

(d) & (e): As per extant policy guidelines of Zonal Railway, urinals are being charged for ₹1 at Mumbai suburban railway stations. No such proposal for revision of policy guidelines is in pipeline at present.

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